

C.A.T. Bench, JAIPUR

Date of Order	Orders
26-10-99	None present for the applicant Mr. M. Rabis, Counsel for the respondents May be listed for hearing on 3.2.2000. <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> (GOPAL KRISHNA) Vice Chairman (J)
3/2/2000	None present for the parties. May be listed for final hearing on 25.4.2000 <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> S. K. Agarwal Member (Judicial)
25.4.2000	Mr. W. Wales - Counsel for applicant. Mr. Hemant Gupta - Mesny of Mr. M. Rabis - Counsel for resp. The learned Counsel for the applicant seeks to withdraw the O.A as he submits that the applicant has been given the relief sought for. In view of the submissions, the O.A stands disposed of as withdrawn. <i>(Signature)</i> (N. P. NAWANI) M(A) <i>(Signature)</i> (S. K. Agarwal) M(J)

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